

ORISSA HIGH COURT

FILING REPORT AS ON :25/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-CONTC/33956/2026 CONTC/4366/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND WELFARE DEPT., BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
2	D-CONTC/33957/2026 CONTC/4368/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
3	D-CONTC/33958/2026 CONTC/4371/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
4	D-CONTC/33961/2026 CONTC/4375/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTORATE OF STATE INSTITUTE OF HEALTH AND FAMILY WELFARE, ODISHA, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
5	D-CONTC/33963/2026 CONTC/4382/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
6	D-CONTC/33965/2026 CONTC/4457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
7	D-CONTC/33966/2026 CONTC/4387/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
8	D-CONTC/33967/2026 CONTC/4405/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
9	D-CONTC/33968/2026 CONTC/4453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
10	D-CONTC/33969/2026 CONTC/4413/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	TAJAK VS TAJAK	// 0 //	
11	D-CONTC/33970/2026 CONTC/4422/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJAK VS TAJAK	// 0 //	

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12	D-CONTC/33971/2026 CONTC/4427/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
13	D-CONTC/33972/2026 CONTC/4376/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
14	D-CONTC/33973/2026 CONTC/4390/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	TAJOK VS TAJOK	// 0	
15	D-CONTC/33974/2026 CONTC/4394/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
16	D-CONTC/33975/2026 CONTC/4449/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA	TAJOK VS TAJOK	// 0	
17	D-CONTC/33976/2026 CONTC/4446/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
18	D-CONTC/33977/2026 CONTC/4399/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
19	D-CONTC/33978/2026 CONTC/4407/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
20	D-CONTC/33979/2026 CONTC/4441/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, PURI	TAJOK VS TAJOK	// 0	
21	D-CONTC/33980/2026 CONTC/4414/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	TAJOK VS TAJOK	// 0	
22	D-CONTC/33981/2026 CONTC/4415/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJOK VS TAJOK	// 0	
23	D-CONTC/33982/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TAJOK	//	

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	CONTC/4420/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR			
24	D-CONTC/33983/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4424/2026	VS	VS	0	
		CDMO, JAJPUR		//	
25	D-CONTC/33984/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4429/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
26	D-CONTC/33985/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4416/2026	VS	VS	0	
		COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR			
27	D-CONTC/33986/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4408/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
28	D-CONTC/33987/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4393/2026	VS	VS	0	
		CDMO, GAJAPATI		//	
29	D-CONTC/33988/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4369/2026	VS	VS	0	
		CDMO, BALASORE		//	
30	D-CONTC/33989/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4373/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
31	D-CONTC/33990/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4386/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR			
32	D-CONTC/33991/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4379/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
33	D-CONTC/33992/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4391/2026	VS	VS	0	
		DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR		//	
34	D-CONTC/33993/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4377/2026	VS	VS	0	

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		CDMO, PURI		//	
35	D-CONTC/33994/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4395/2026	VS		0	
		CDMO, GANJAM		//	
36	D-CONTC/33995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4381/2026	VS		0	
		CITY HEALTH OFFICER , BHUBANESWAR ,MUNICIPAL CORPORATION ,KHURDA		//	
37	D-CONTC/33996/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4404/2026	VS		0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
38	D-CONTC/33997/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4412/2026	VS		0	
		DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
39	D-CONTC/33998/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4401/2026	VS		0	
		PRINCIPAL SECRETARY ,HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA		//	
40	D-CONTC/33999/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4418/2026	VS		0	
		COMMISSIONER CUM SECRETARY ,HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA			
41	D-CONTC/34000/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4423/2026	VS		0	
		CDMO, JAGATSINGHPUR		//	
42	D-CONTC/34001/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4431/2026	VS		0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
43	D-CONTC/34002/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4438/2026	VS		0	
		SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR,KHURDA		//	
44	D-CONTC/34003/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4428/2026	VS		0	
		DIRECTOR, CAPITAL HOSPITAL, BHUBANESWAR		//	
45	D-CONTC/34004/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4433/2026	VS		0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR			

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46	D-CONTC/34005/2026 CONTC/4367/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, JAGATSINGHPUR	TAJ VS	// 0 //	
47	D-CONTC/34006/2026 CONTC/4372/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, INDIAN MEDICINE AND HOMEOPATHY, BHUBANESWAR	TAJ VS	// 0 //	
48	D-CONTC/34007/2026 CONTC/4444/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, NUAPADA	TAJ VS	// 0 //	
49	D-CONTC/34008/2026 CONTC/4447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS	// 0 //	
50	D-CONTC/34009/2026 CONTC/4380/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS	// 0 //	
51	D-CONTC/34010/2026 CONTC/4450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR,KHURDA	TAJ VS	// 0 //	
52	D-CONTC/34011/2026 CONTC/4452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS	// 0 //	
53	D-CONTC/34012/2026 CONTC/4455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR	TAJ VS	// 0 //	
54	D-CONTC/34013/2026 CONTC/4454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS	// 0 //	
55	D-CONTC/34014/2026 CONTC/4389/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, KHURDA	TAJ VS	// 0 //	
56	D-CONTC/34015/2026 CONTC/4451/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, KORAPUT	TAJ VS	// 0 //	
57	D-CONTC/34016/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TAJ	//	

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	CONTC/4397/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR//			
58	D-CONTC/34017/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4403/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR		//	
59	D-CONTC/34018/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4448/2026	VS	VS	0	
		PRINCIPAL, SCB MEDICAL COLLEGE, CUTTACK		//	
60	D-CONTC/34019/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4411/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR		//	
61	D-CONTC/34020/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4445/2026	VS	VS	0	
		SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR		//	
62	D-CONTC/34021/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4443/2026	VS	VS	0	
		DIRECTOR, FAMILY WELFARE, ODISHA, HEADS OF DEPARTMENT BUILDING, BHUBANESWAR			
63	D-CONTC/34022/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4439/2026	VS	VS	0	
		DIRECTOR, FAMILY WELFARE, BHUBANESWAR		//	
64	D-CONTC/34023/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4435/2026	VS	VS	0	
		DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR, KHURDA		//	
65	D-CONTC/34024/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4434/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR			
66	D-CONTC/34025/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/4417/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT, BHUBANESWAR			
67	D-CONTC/34026/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4419/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR//			
68	D-CONTC/34027/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/4400/2026	VS	VS	0	

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69	D-CONTC/34028/2026 CONTC/4425/2026	CDMO,ANGUL REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, BHADRAK	TAJAK VS	// // 0	
70	D-CONTC/34029/2026 CONTC/4421/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
71	D-CONTC/34030/2026 CONTC/4383/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
72	D-CONTC/34031/2026 CONTC/4432/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
73	D-CONTC/34032/2026 CONTC/4437/2026	PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
74	D-CONTC/34033/2026 CONTC/4410/2026	SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR,KHURDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
75	D-CONTC/34034/2026 CONTC/4396/2026	PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
76	D-CONTC/34035/2026 CONTC/4370/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
77	D-CONTC/34036/2026 CONTC/4440/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
78	D-CONTC/34037/2026 CONTC/4442/2026	DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	TAJAK VS	// 0	
79	D-CONTC/34038/2026 CONTC/4459/2026	CDMO, GANJAM REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	TAJAK VS	// 0	
		PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR//			

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80	D-CONTC/34039/2026 CONTC/4374/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
81	D-CONTC/34040/2026 CONTC/4378/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
82	D-CONTC/34041/2026 CONTC/4384/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
83	D-CONTC/34042/2026 CONTC/4388/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, BHUBANESWAR	TAJ VS TAJ	// 0	
84	D-CONTC/34043/2026 CONTC/4392/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
85	D-CONTC/34044/2026 CONTC/4462/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEAPRTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
86	D-CONTC/34045/2026 CONTC/4398/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
87	D-CONTC/34046/2026 CONTC/4464/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
88	D-CONTC/34047/2026 CONTC/4402/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
89	D-CONTC/34048/2026 CONTC/4463/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0	
90	D-CONTC/34049/2026 CONTC/4409/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, HEADS OF DEPARTMENT BUIDING, BHUBANESWAR	TAJ VS TAJ	// 0	
91	D-CONTC/34050/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TAJ	//	

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	CONTC/4461/2026	VS CDMO, KANDHAMAL	VS	0 //	
92	D-CONTC/34051/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4460/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
93	D-CONTC/34052/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4458/2026	VS COMMISIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
94	D-CONTC/34053/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4456/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
95	D-CONTC/34054/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4436/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
96	D-CONTC/34055/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4430/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
97	D-CONTC/34056/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	VS	//	
	CONTC/4426/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
98	D-CONTC/34057/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4406/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //	
99	D-CONTC/34058/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	VS	//	
	CONTC/4465/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	VS	0 //	
100	D-WA/33959/2026	STATE OF ODISHA VS SUBHAKANTA MISHRA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600237
101	D-WA/33960/2026	STATE OF ODISHA VS RITI PARBANI NANDA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600240
102	D-WA/33962/2026	STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// 0	LOD20240000200C202600236

ORISSA HIGH COURT

FILING REPORT AS ON :25/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WA/33964/2026	PURNA CHANDRA SAHU STATE OF ODISHA VS PRAMODINI DASH	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //	LOD20240000172C202600238

ORISSA HIGH COURT

MISC CASES FILED on :25/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/11438/2025 LPA/1/2025	M/S SEVEN HILLS ESTATE LTD., PURI MP	M/S. PRASANT KISHORE RAY	2/2026
2	D-CRLMP/21932/2026 CRLMP/941/2026	BINDUJA UPADHYAY MP	AFRAAZ SUHAIL	199/2026
3	D-BLAPL/13515/2026 BLAPL/7404/2026	DHARANI BIHAR MP	SUJAY SHANKER SINGHDEO	554/2026
4	D-BLAPL/18041/2026 BLAPL/6312/2026	BIDYA @ BIDYADHAR JENA MP	SUKANTA KUMAR DALAI	555/2026
5	D-CRLMC/2634/2023 CRLMC/2634/2023	M/S.ORISSA HOMES PVT.LTD. MP		1894/2026
6	D-WA/33959/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2402/2026
7	D-WA/33959/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2403/2026
8	D-WA/33960/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2404/2026
9	D-WA/33960/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2405/2026
10	D-WA/33962/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2406/2026
11	D-WA/33964/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2407/2026
12	D-WA/33964/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2408/2026
13	D-WP(C)/33930/2026 WP(C)/ /	TARAMANI SETHI MP	SUBHRANSU BHUSAN MOHANTY	13964/2026
14	D-WP(C)/33931/2026 WP(C)/ /	M/S KESHARI ESTATES PVT LTD MP	SUDEEP KUMAR SARANGI	13965/2026
15	D-WP(C)/33931/2026 WP(C)/ /	M/S KESHARI ESTATES PVT LTD MP	SUDEEP KUMAR SARANGI	13966/2026
16	D-WP(C)/33934/2026 WP(C)/ /	M/S CARE SECURITY @ ALLIED SERVICES MP	PRABODHA CHANDRA NAYAK	13967/2026
17	D-WP(C)/33937/2026 WP(C)/ /	BINAY RAY MP	PRABODHA CHANDRA NAYAK	13968/2026
18	D-WP(C)/33941/2026 WP(C)/ /	RINARANI KANHAR MP	PRABODHA CHANDRA NAYAK	13969/2026
19	D-WP(C)/33942/2026 WP(C)/ /	PABITRA MOHAN UPADHAYAY MP	RUPESH KUMAR KANUNGO	13970/2026
20	D-WP(C)/26623/2026 WP(C)/18550/2026	DR.BABURAM PANI MP		13971/2026
21	D-WP(C)/33945/2026 WP(C)/ /	M/S KESHARI ESTATES PVT LTD MP	SIDDHANT SARANGI	13972/2026
22	D-WP(C)/33945/2026 WP(C)/ /	M/S KESHARI ESTATES PVT LTD MP	SIDDHANT SARANGI	13973/2026
23	D-WP(C)/33948/2026 WP(C)/ /	M/S KESHARI ESTATES PVT LTD MP	SUDEEP KUMAR SARANGI	13974/2026
24	D-WP(C)/33358/2026 WP(C)/ /	RASHMI RANJAN PANDA MP	IN PERSON	13975/2026